

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1601
TO BE ANSWERED ON 27.12.2018

NUCLEAR POWER PLANT IN KOVVADA

1601. SHRI KANAKAMEDALA RAVINDRA KUMAR

Will the PRIME MINISTER be pleased to state:

- (a) whether Government has identified Kovvada in Andhra Pradesh to setup Nuclear Power Plant there;
- (b) if so, the details thereof;
- (c) whether Government has held any consultation with the people living in that area before identifying and finalizing the site;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor ?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

- (a) Yes, Sir.
- (b) The site at Kovvada in Srikakulam district of Andhra Pradesh offered by the State Government was evaluated by the Site Selection Committee (SSC) of the Government for assessing its suitability for locating nuclear power plants. Based on the recommendation of SSC, the Government accorded 'In Principle' approval of the site in the year 2009 for locating nuclear power plants in cooperation with the USA. Six units each of 1208 MW are planned to be set up at the site.
- (c)&(d) Following the 'In Principle' approval, land acquisition proceedings were initiated. As per The Right to Fair Compensation And Transparency in Land Acquisition, Rehabilitation And Resettlement (RFCTLARR) Act 2013, Social Impact Assessment (SIA) was carried out and a Public Hearing was held for all the affected villages.
- (e) Does not arise.
